THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) and (b). A statement is laid on the Table of the House. [*Placed in Library. See No.* LT. 1443/69]

(c) Mercury occurs in nature in combination with sulphur as naturally occurring ore, named Cinnabar, which is chemically known as mercuric sulphide. No occurrence of this mineral is known in India and its indigenous manufacture has not been developed. It has also not been found economically feasible to develop its manufacture in India with imported Cinnabar.

Officials Accompanying Foreign Minister During Foreign Tour to U.S.A.

1584. SHRI SURAJ BHAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of Officers who accompanied the Foreign Minister on his trip to Washington ;

(b) whether the Minister and Officers were accompanied by their wives ; and

(c) if so, who met the expenses of the families ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) The Foreign Minister was accompanied on his visit to the U.S.A. by Shri K.B. Lall, Secretary, Ministry of Foreign Trade, Shri K.R. Narayanan and Miss C.B. Muthamma, Joint Secretaries in the Ministry of External Affairs and Shri S.V. Purushottam, Deputy Secretary and Special Assistant to the Minister of External Affairs.

(b) and (c). Smt. Dinesh Singh accompanied the Minister. No expenses in connection with her visit have been met by Government.

12.54 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Pakistan President's letter to Prime Minister of India re-Indo-Pak relations

SHRI N.K. SOMANI (Nagaur) : I call the attention of the Minister of External Affairs to the following matter of urgent public importance and I request that he may make a statement thereon :

> "Pakistan President's letter reported to have been received by the Prime Minister conveying conditional acceptance of the Prime Minister's proposals regarding normalisation of relations between the two Countries."

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): Sis, as the House is aware, India has taken a number of initiatives in an effort to normalise and improve relations with Pakistan. The House has been kept informed of these initiatives from time to time.

Recently the Prime Minister wrote to the President of Pakistan reiterating India's desire to normalise and improve Indo-Pakistan relations. The text of this letter has been placed on the Table of the House.

President Yahya Khan's reply to the Prime Minister's letter was delivered the day before yesterday. It reiterates Pakistan's known positions. We are examining its contents. I am placing a copy of President Yahya Khan's letter on the Table of the House.

FROM : General Agha Muhammad Yahya Khan, H.Pk., H.J.

President's House, Rawalpindi
26 July 1969

Madam Prime Minister,

Thank you for your letter of the 22nd June, 1969, which Mr. Kewal Singh brought with him.

We were glad to receive Mr. Singh. The occasion illustrated that given goodwill and understanding, our two countries can resolve seemingly intractable disputes in a peaceful

and honourable manner. Indeed, considering the responsibility that rests on our two Governments for the well-being of several hundred million people, I do not know if there is any other acceptable approach to the problem of placing Indo-Pakistan relations on a permanent, friendly basis. This was the spirit in which we discussed matters with Mr. Singh. This is also the spirit in which I am replying to your letter.

Any two neighbours in our situation are bound to have differences and disagreements, some superficial and some deep-seated. The former are of a fleeting nature. They arise and fade out in a hundred ways in the course of neighourly dealings, But the deep-seated ones vitiate the atmosphere and poison relations. It is they which must be eliminated so that minor and transitory differences do not get blown out of all proportions. While I agree that it is derirable to eliminate minor problems, I am covinced that their removal alone would not bring about that feeling of mutual trust without which friendship amongst neighbours is illusory.

It is for this reason that I urge that we go back to the heart of the matter and seriously tackle the causes underlying all our mutual troubles. It is our sincere conviction that amity and friendship will contiuue to elude India and Pakistan if our two Governments run after the shadow that the peripheral issues are and evade the reality that our two outstanding disputes regarding Jammu and Kashmir and the Ganges waters represent.

We have considered your proposal to establish a joint body to examine comprehensively the issues raised in your letter and "other aspect" of normalisation and improvement of relations. We have always been, and continue to remain, ready to enter into a dialogue as long as it is uot only understood but made clear by both sides that it would encompass all outstanding issues with a view to finding a solution for them.

We have explained our view point at some length to Mr. Kewal Singh and given him our ideas of the type of self-executing machinery that would be necessary concimitant of a no-war pact.

With the assurances of my highest consideration.

Her Excellency Mrs. Indira Gandhi
Prime Minister of India,
New Delhi.

SHRI S. KUNDU (Balasore) : Sir, is it not desirable that the Prime Minister should remain in the House when her letter is being discussed ?

SHRI N.K. SOMANI : Sir, it is now widely known that the reply from hon. General Agha Muhammad Yahya Khan in answer to the hon. Prime Minister's letter of 22nd June has just been recently received and released to the public. This was, as you know, sent through the Secretary of the Ministry of External Affairs, and I must say that we must applaud this as a rather wholesome approach on the part of the Prime Minister to enquire into the various aspects of normalisation and improvement of relations between the two countries, For the first tlme, I think, when there were lot of dark clouds a small silver lining is seen approaching in the shape of a joint Indo-Pakistani Board and the proposal has been that the Board should be at any given level, may be at the ministrial level or Secretarial level. In this respect I would like to bring to the notice of the hon. Minister of External Affairs that the Pakistani President has desired that before the proposed Board is formed the question of Kashmir and Faraka Barrage should also be included in the list of outstanding serious disputes between the two countries. I hope the statesman like approach will also prevail at our end and the proposed Board would not be disallowed or cold water would not be thrown on it because of the insistence on these two items. I would specifically ask the hon. Minister whether the Board is proposed established at the ministrial level or the Secretarial level and what is the reaction of the Government of India as far as the insistence of Kashmir and Farakka Barrage are concerned.

There was another welcome move or plea by the hon. Prime Minister to the Pakistani President and that was in the field of social, cultural and business relations between the two countries. I would like to know whether the Government of India would now have some kind of restricted open-border policy with Pakistan so that exchange of delegations in these various

[Shri N. K. Somani]

non-political fields would de encouraged.

There is another aspect which we will have to face. It may be unpleasant to the Minister of External Affairs, but it is true that as far as the lobbies of world opinion are concerned wherever there has been a confrontation between India and Pakistan for world opinion, by sheer better public relations, by adopting a professional approach in this matter, Pakistan has always got the better of the world opinion and the world opinion has gone against us by our default.

These two things may not appear very relevant to the Minister now, but I think we must, on the side, try and normalise our relations with Pakistan and, on the other, try and win over as much of world opinion as possible.

I would now like to ask some specific questions of the Minister. May I know whether the Government of India will take initiative to encourage this kind of human traffic that has been initiated by the Prime Minister and the exchange of youth, cultural and press delegations would take place between the two countries. Even if Pakistan is not very keen at this particular moment, for reasons of her own, to accept these delegations from India, may I know whether we would welcome similar ones from Pakistan? Secondly, we should agree to the establishment of the Board at the ministerial level so that as soon as the agenda is drawn up the question could be discussed in right earnest.

Thirdly, since we have already exhausted our goodwill and the efforts through the Soviet Union, I would like to know whether the impending visit of President Nixon tomorrow would be availed of by the External Affairs Minister and the Prime Minister to appeal to him to help us in improving our relations?

13 hrs.

SHRI DINESH SINGH : While I am greateful the hon. Member for the kind words he has said about the initiative that the Prime minister has taken in this matter. I should like to clear some of the misunderstandings that unfortunately still linger in the mind of the hon. Member. It is not India which is preventing the normalisation of relations or the exchange of cultural relations or the opening of border which the hon. Member referred to. He asked whether we would be willing to receive a Pakistan delegation if they come here. If they want to come here, they must show the desire that they want to come in. What is the point of asking me all these questions when we have already done this? If the hon. Member would kindly refer to Unstarred Question No. 1474, which has been answered today, he will see that all these have already been indicated from our side and it is for Pakistan to take the initiative.

SHRI S.K. TAPURIAA (Pali) : It was answered only half an hour back. How can he expect us to go through all that in such a short time?

SHRI DINESH SINGH : It is not a question of half an hour; it is a question of one's attitude of mind. If the hon. Member has not understood that we have done all this in the years that have followed after the Taskent Declaration, half an hour is not going to make any difference at all.

So far as the question of the inclusion of any particular subject in the discussions which may be undertaken by the joint body that may be set up is concerned, we have already made it clear that we are willing to discuss any subject with Pakistan. We have not placed any restriction on the discussion of any particular subject that they may wish to bring up. Regarding the question of utilising the good offices of American president Mr. Nixon in this matter I thought the whole point that we have been trying to make is that our differences with Pakistan must be settled peacefully and must be settled bilaterally. We do not want to bring in either Chairman Kosygin, or President Nixon, or anybody else in this matter I wish the hon. Member would try to understand this.

SHRI BAL RAJ MADHOK : (South Delhi) So far it has been the stand of the government that Kashmir is not negotiable. Have you changed that stand? What is the attitude of the government. It is a very important matter.

MR. DEPUTY-SPEAKER : If I permit him to ask a question, I will have to permit others also, which will be difficult.

SHRI BAL RAJ MADHOK: Sir, he has not answered the question and his silence is ominous

SHRI N.K. SOMANI; Since the initiative for the proposed Indo-Pakistan board was made by the hon. Prime Minister, I want to know the government's mind, whether it is in their mind to form this board at the ministerial level, or the secretarial level or a junior level. To the best of my knowledge, it is preferable to have it at the ministerial level so that the problems can be gainfully discussed. I want to know the position.

SHRI DINESH SINGH: It is a little too early for me to give any indication about the thinking of the Pakistan side. So far as we are concerned, we have indicated that we would have it at any level, if Pakistan is able to discuss and decide with us.

श्री मधु लिमये (मुंगेर) : दोनों पत्रों का अध्ययन करने के पश्चात दो विचारधारायें और दो दृष्टिकोण सामने आते हैं। ऐसा लगता है कि पाकिस्तान का दृष्टिकोण यह है कि केवल छोटे सवालों पर ही नहीं बल्कि जो बुनियादी सवाल हैं उन पर पहले विचार होना चाहिये और समझौता होना चाहिये और हिन्दुस्तान का दृष्टिकोण जो प्रधान मंत्री के पत्र में व्यक्त हुआ है वह यह कि छोटे-छोटे सवालों पर हम समझौते करते चले जायें और अन्त में इसी प्रक्रिया में बड़े सवाल भी हल हो जायेंगे। हिन्दुस्तान का यह जो दृष्टिकोण रहा है उसके चलते सिन्धु नदी के पानी के बटवारे का करार हुआ, बेरूबाड़ी यूनियन को बांटने का करार हुआ, कच्छ करार हुआ, ताशकन्द करार हुआ। एक-एक करार से पाकिस्तान को फायदा हुआ और बुनियादी जो मतभेद हैं वे मतभेद ज्यों के त्यों बने रहे। इतना ही नहीं हमको बताया जाता था कि बुनियादी विवाद केवल काश्मीर का है लेकिन आज इनके पत्र में मैं देख रहा हूं कि एक की संख्या दो हो गई हैं।

> "It is our sincere conviction that amity and friendship will continue to elude India and Pakistan if our two Governments run after the shadow that the peripheral issues are"—

उसको तो छाया कहते हैं।

> "and evade the reality that our two outstanding disputes regarding Jammu and Kashmir and the Ganges waters represent."

पहले अकेला एक सवाल माना जाता था। उसके दो हो गए। अगर इन दोनों को भी हल करेंगे तो फिर दो पाकिस्तान के हिस्सों को जोड़ने वाला कारिडार का सवाल भी आ जाएगा। इसके बाद चौथा आएगा। मैं विदेश कार्य मंत्री से यह पूछना चाहता हूं कि सरकार की एक-एक सवाल को अलग-अलग हल करने की जो नीति रही है उसकी असफलता को देखते हुए और पाकिस्तान के द्वारा बुनियादी सवालों की संख्या को बढ़ाने की जो नीति है, उसको मद्देनजर रखते हुए जो इण्डो-पाकिस्तान बाड़ी बनाने की बात चल रही है क्या उसके सामने हमारी ओर से जो पख्तूनिस्तान का सवाल है—मैं याद दिलाना चाहता हू कि 1965 में यहां पर जवाब दिया गया था कि पख्तूनिस्तान के हम समर्थक हैं, पख्तूनिस्तान के साथ अन्याय हुआ है—वह उठाया जायेगा? क्या उसी तरह समान नागरिकता का सवाल, बीसा प्रणाली खत्म करने का सवाल, समान सुरक्षा नीति, समान वैदेशिक नीति,समान चीन सम्बन्धी नीति आदि जो सवाल हैं इनको भी हमारी ओर से वहां रखा जाएगा ताकि बटवारे के कारण जो सारी कुप्रवृत्तियां शुरू हो गई हैं, उनको खत्म करने के काम में हम आगे बढ़ सकें? क्या आप इस बात को महसूस करते हैं कि एक एक सवाल को हल करने की जो नीति है वह गलत साबित हुई है।

गंगा के पानी के बारे में भी पाकिस्तान की शुरू में जो मांग थी और आज जो मांग है उसमें जमीन आसमान का फर्क है। इनकी यह बुनियादी नीति ही गलत है। कि एक एक सवाल हल करने से कभी पाकिस्तान और भारत एक दूसरे के नजदीक आएंगे। सब सवालों का हल करने के बारे में जब तक कोई

नीति नहीं बनाई जाती है और यह बटवारे के कारण जो दुष्प्रवृत्ति उत्पन्न हुई है, उस को खत्म करने का काम जब तक हमारी ओर से नहीं होता है तब तक कुछ नहीं होगा। क्या यह सही नहीं है कि पाकिस्तान के साथ जब हमारे रिश्ते बिगड़ते हैं तब आप पख्तूनिस्तान का समर्थन करने लग जाते हैं, बंगाल की आजादी का समर्थन करते हैं लेकिन ताशकंद करार हो जाता है तो फिर आप उसको भूल जाते हैं ? लोग, पख्तून बंगाल के लोग समझ रहे हैं कि हमारा केवल एक खिलौने के तौर पर या हथियार के तौर पर इस्तेमाल किया जाता है और भारत की सरकार को असल में उन की स्वाधीनता से प्रेम नहीं है। मैं याद दिलाना चाहता हूँ कि खान अब्दुल गफ्फार खां यहां पर आने वाले हैं। क्या सरकार इस बात की सफाई करेगी और पाकिस्तान के जो दाव-पेंच हैं उनका मुकाबला करने के लिए मैंने जैसा कहा है, कोई एक मुकम्मिल नीति अपनाएगी ?

श्री दिनेश सिंह : माननीय सदस्य ने बहुत से सवालों को एक साथ मिलाने की कोशिश की है। उन्होंने सबसे पहले तो एक बात यह कही कि एक एक सब मामले पर अलग-अलग बात न करके हमको एक साथ सब मामलों पर बात करनी चाहिए। फिर हमारी एक एक मामले पर बात करने की जो नीति रही है वह असफल रही है। मैं नहीं समझ पाता हूँ कि जब कई मामलों पर बात करनी हो तो एक साथ कैसे सब पर बात हो सकती है। क्या हम कहें कि आप एक साथ सब बात कह दें और हम एक साथ सब बात कह दें और मामला तय हो जाएगा ? ऐसा माननीय सदस्य सवाल करते समय तो कर सकते हैं लेकिन हम को अलग-अलग बातों का अलग-अलग जवाब देने के लिए उपाध्यक्ष महोदय की तरफ से कहा जाता है। इसलिए अलग-अलग जब बातें हैं तो बातचीत भी अलग-अलग ही हो सकती है। इसीलिए हमने एक ज्वायंट कमेटी की बात कही है जिसमें सब मामले, जो कोई भी पाकिस्तान या भारत उठाना चाहे, उठाये जा सकते हैं और बात हो सकती है। लेकिन जहां तक कठिन जो समस्यायें हैं जब उनको हल करने के लिए एक वातावरण नहीं बनता है और धीरे-धीरे हम लोग छोटे-छोटे मामलों को सुलझा कर एक वातावरण नहीं बनाते हैं तब तक मैं समझता हूं कि किस तरह से माननीय सदस्य के यह कह देने से कि उन सब को जोड़ कर हल किया जाए, उनका हल निकल सकता है सबका एक जादुई हल निकल सकता है। वह जो जादू है वह मुझे मालूम नहीं है। मैं तो यह कहना चाहता हूं कि पाकिस्तान और हमारे बीच में अगर कोई मामले उठते हैं तो उन मामलों का हल इस तरह से निकल सकता है कि हम दोनों बैठकर शांतिपूर्ण ढंग से उनको एक-एक करके निपटायें। इसीलिए हमने ज्वायंट बाडी की बात कही है। इसके सामने जो मसले पाकिस्तान रखना चाहे या जो मसले हम रखना चाहें, रख सकते हैं और उन पर बात हो सकती है। यह बात नहीं है कि कोई भी मसला चाहे हमारी तरफ से पेश किया जाए या उनकी तरफ से वह छूट जाएगा। जो मसले हैं हम उनके सामने रखेंगे और पाकिस्तान भी रखेगा लेकिन यह तभी होगा जब कमेटी बन जायेगी और जब वह अपना काम शुरू कर देगी। आज यह कहना कि क्या हम रखेंगे, मुश्किल है। कमेटी बनेगी भी या नहीं और बनेगी तो कब तक अपना काम शुरू करेगी यह कहना अभी मुश्किल है। जब वह बनेगी तब क्या मसले उसके सामने रखे जायें, यह सवाल उठेगा। तब माननीय सदस्य को पूरा मौका मिलेगा कि वे अपने सुझाव रख सकें और हम उन पर जरूर गौर करेंगे।

SHRI JYOTIRMOY BASU : (Diamond Harbour) : Sir, as a result of the Partition, West Bengal has been the worst sufferer and our economy has been seriously damaged and cultural life divided and almost ruined. The immediate thing is to normalise surface and air travel, trade relations, cultural relations, exchange of newspapers and to pro-

ceed in that direction, we should send a goodwill mission of artistes, writers, journalists and students, a non-official mission and not of a Government-brand variety. They should make a suggestion to Pakistan Government to exchange such missions which will do something to ease the tensions.

As far as the joint machinery that they talk of is concerned, we suggest that there should be more men in the joint machinery drawn directly from affected areas, that is, Assam, East Pakistan and West Bengal. We wish to have Pakistan as a dear neighbour, not as a bitter neighbour.

In the last paragraph of the letter that has come from the President of Pakistan, he says :

> "We have explained our view point at some length to Mr. Kewal Singh and given him our ideas of the type of self-executing machinery that would be necessary commitment of a no-war pact."

Will the hon. Minister kindly tell us the details of that self-excuting machinery ?

SHRI DINESH SINGH : What we are discussing is not a self-executing machinery but a joint body to discuss all matters as was envisaged in clause 9 of the Tashkent Declaration. So far as the question of cultural exchanges is concerned, we have on a number of occasions invited teams from Pakistan to come here. There was a team invited for Mushaira, again for cricket and also to participate in the Ghalib Centenary in May, 1968. But Pakistan has not responded to this. I do not know how the hon. Member wishes us to proceed in this matter.

One point I should like to make. The hon. Member, Shri Bal Raj Madhok, referred to the question of Kashmir. I should like to assure him that there is no change in our policy regarding Kashmir.

SHRI SAMAR GUHA (Contai) : What about Bhuto's disclosure that there is a secret caluse in the Tashkent Declaration ?

श्री स० मो० बनर्जी (कानपुर) : उपाध्यक्ष महोदय, मुझे बहुत खुशी है कि आज बातचीत के दौरान कुछ मसलों को सुलझाने की कोशिश की जा रही है । मैं उन इन्सानों में से हूँ, जो यह महसूस करते हैं कि दोनों मुल्कों के बीच में यह जो नफ़रत की मसूनई दीवार है, वह एक न एक दिन गिरेगी और हिन्दुस्तान और पाकिस्तान के मेहनतकश अवाम गले मिलेंगे । शायद हमारे युग में ऐसा न हो, लेकिन हमारे बच्चे जरूर उस दिन को देखेंगे । पूर्वी पाकिस्तान के बहादुर स्टुडेंट्स, प्रोफ़ेसर्ज़ और मेहनतकश अवाम के नुमायंदों ने वहां पर अयूबशाही को गिराने के लिए और लोगों की चुनी हुई सरकार बनाने के लिए संघर्ष किया, जिसके परिणामस्वरूप वहां का निज़ाम कुछ हद तक बदला है । वहां पर मिलिटरी शासन जरूर है, लेकिन अयूबशाही गिर गई है और शायद उसकी नींव भी उखड़ने वाली है । इस अवसर पर हम उन बहादुर लोगों को बधाई देना चाहते हैं । मैं यह जानना चाहता हूँ कि मिनिस्ट्रियल या आफ़िशल लेवल पर कोई कमेटी बनाने से पहले और कोई बातचीत शुरू होने से पहले क्या यह मुमकिन नहीं होगा कि हमारे प्रधान मंत्री और प्रैजिडेंट यहियाखां के दरमियान एक दफा बुनियादी बातों पर बातचीत हो जाये, ताकि बाद में जो कमेटी बने, यह आसानी से सब मसलों को सुलझा सके ।

श्री दिनेश सिंह : माननीय सदस्य ने हमारी इस कोशिश के बारे में जो बातें कही हैं, उनके लिए मैं उनको धन्यवाद देना चाहता हूँ । जहां तक प्रधान मंत्री के राष्ट्रपति यहियाखां से मिलने का सवाल है, अगर आवश्यकता पड़ेगी, तो प्रधान मंत्री उन से जरूर मिलेंगी ।

श्री एस० एम० जोशी (पूना) : उपाध्यक्ष महोदय, मुझे भी प्रसन्नता है कि हमारे प्राइम मिनिस्टर की तरफ से ख़त भेजा गया और पाकिस्तान के प्रैजिडेंट की तरफ से उसका जवाब आया । कुछ दिन पहले यह कहा जाता था कि पाकिस्तान को पत्र तो लिखा है, लेकिन उसका जवाब नहीं आया है । अब जवाब आ गया है । माननीय मंत्री महोदय ने बताया है कि हम तमाम सवा-

[श्री एस० एम० जोशी]

लात पर बातचीत करने के लिये तैयार हैं। पत्र में कहा गया है :

'It would encompass all outstanding issues'.

उन्होंने शर्त लगाई है कि अगर इस तरह की मशीनरी बनानी है, तो सब सवालों और मसलों को हल करने के लिये उसके सामने रखा जाये। इसका मतलब यह है कि काश्मीर और गंगा नदी के जल के प्रश्न भी उसके सामने आयें।

उसके बाद उन्होंने कहा है :

"We have explained our viewpoint at some length to Mr. Kewal Singh and given him our ideas of the type of self-executing machinary...".

इसमें पिवटल बात यह है कि पाकिस्तान के प्रैजिडेंट चाहते हैं कि कोई ऐसी मशीनरी बने, जिसके द्वारा सब सवालों का हल हो जाये। इसी तरह पहले फ़िरोजखां नून के साथ यह समझौता हुआ था कि हम आरबिट्रेशन में जायेंगे और आरबिट्रेशन का एवार्ड मानना पड़ता है। मैं यह जानना चाहता हूँ कि क्या श्री केवल सिंह ने हुकूमत, मिनिस्टर साहब या प्राइम मिनिस्टर को सैल्फ-एक्सीक्यूटिंग मशीनरी के बारे में पाकिस्तान की कल्पना के विषय में बताया है ; अगर हां, तो क्या मंत्री महोदय समझते हैं कि उनकी जो कल्पना है, उनके जो आइडियाज हैं, हम उन पर कुछ वर्क करके उसको आगे बढ़ा सकते हैं।

श्री दिनेश सिंह : मैं इसी लिये अभी बहुत विस्तार में नहीं जाना चाहता था, क्योंकि, जैसा कि मैंने कहा है, हम अभी इस पत्र को अच्छी तरह से देख रहे हैं। चूंकि माननीय सदस्य ने एक बात यहां पर उठाई है, इसलिये मुझे इस का स्पष्टीकरण करना पड़ेगा कि ताशकंद घोषणा की नवीं क्लाज में जायंट मशीनरी की जो बात कही गई थी, प्रधान मंत्री ने उसके आधार पर इस जायंट मशीनरी का सुझाव रखा था। माननीय सदस्य ने जो सैल्फ-एक्सीक्यूटिंग मशीनरी की बात कही है, वह तो एक दूसरी बात है। वह कोई नया सुझाव नहीं है। बहुत दिनों से, शुरू से ही, पाकिस्तान की तरफ से आरबिट्रेशन का सुझाव दिया जाता रहा है, ताकि इसमें बाहर के लोग शामिल किये जायें। हमारा कहना हमेशा से यह रहा है कि हमारे और पाकिस्तान के बीच में जो कुछ ना-इत्तिफ़ाकी है, इसको आपस में ही तय करना चाहिये, इसमें बाहर के लोगों को नहीं लाना चाहिए।

13.20 hrs.

PAPERS LAID ON THE TABLE

Annual Report of ISI

THE DEPUTY MINISTER (SHRIMATI NANDINI SATAPATHY) : On behalf of Shrimati Indira Gandhi, I beg to lay on the Table a copy of the Annual Report of the Indian Statistical Institute, Calcutta, for the year 1967-68. [*Placed in Library. See.* No. LT-1431/69.]

Papers under Tariff Commission Act

THE MINISTER OF FOREIGN TRADE AND SUPPLY (SHRI B. R. BHHGAT) : I beg to lay on the Table a copy of each of the following papers under sub-section (2) of section 16 of the Tariff Commission Act, 1951 :

(1) (ii) Report (1962) of the Tariff Commission on the prices of Cotton Yorn and Cloth.

(ii) Government Resolution (Hindi and English versions) No. 1 (15)-Tax (I)/66-Tex (A) dated the 15th May, 1969 on the above Report.

(2) A statement showing reasons why the documents mentioned at-(1) above could not be laid on the